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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 323/2025

(Suo Motu based on News Item titled "Illegal waste dumping leads to
environmental fears in Faridabad")

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Place: Faridabad
Dated: 13.01.2026

(Ayush Sinha, IAS)
Deputy Commissioner,
Faridabad

ATTESTED AS IDENTIFIED



Executive Magistrate
Faridabad

Filed by:



Rahul Khurana, Adv
Counsel for Respondent 3
A 174A, Defence Colony
New Delhi, 09811894060

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 323/2025

(Suo Motu based on News Item titled "Illegal waste dumping leads to
environmental fears in Faridabad")

REPLY ON BEHALF OF RESPONDENT NO. 03 i.e.,
DEPUTY COMMISSIONER, FARIDABAD

MOST RESPECTFULLY SUBMITTED:

1. That the present reply is being filed on behalf of Respondent No. 03, Deputy Commissioner, Faridabad, in compliance of the directions issued by the Hon'ble National Green Tribunal vide order dated 08.07.2025 in O.A. No. 323/2025, wherein cognizance was taken of a news item titled "Illegal waste dumping leads to environmental fears in Faridabad".
2. That prior to the passing of the order dated 08.07.2025, the District Administration, Faridabad had already taken cognizance of the issue, and upon receipt of information regarding illegal dumping of waste in village Dhauj and adjoining areas, directions were issued for immediate field verification and inter-departmental action.
3. That a joint inspection was conducted on 20.06.2025 by the officials of Haryana State Pollution Control Board (HSPCB) and the Department of Mines & Geology, Faridabad, wherein instances of illegal dumping of solid waste at various locations were confirmed.
4. That upon receipt of the joint inspection report dated 20.06.2025, the matter was immediately pursued with the concerned departments, including Municipal Corporation Faridabad and Gurugram, Department of Mines & Geology, DTP (Enforcement) and Police Department, for initiating necessary remedial, preventive, and enforcement actions. (Copy of communication dated 20.06.2025 is annexed as **Annexure-R3/1**)

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Executive Magistrate
Faridabad

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5. That MCF was requested to convene a meeting of all stakeholder departments, same was convened on 02.12.2025, under the Chairpersonship of ACMC-I, MCF. The meeting was attended by representatives of HSPCB, MCF, Mines & Geology Department, Panchayati Raj Department, and Police Department. (Copy of Minutes of Meeting dated 09.12.2025 is annexed as **Annexure-R3/2**)
6. That pursuant to the above meeting, field-level coordination was further strengthened, and revenue authorities including the Naib Tehsildar, Dhauj were directed to provide land ownership details, while the Police Department was instructed to assist in identification of persons involved in unauthorized dumping activities.
7. That the District Administration has extended full cooperation to HSPCB and other regulatory authorities, including sharing of records, deployment of local administration, and facilitation of enforcement actions against erring landowners and waste handlers.
8. That the District Administration is continuously monitoring the situation, and it is submitted that no fresh dumping of waste has been reported at the identified locations.
9. That the Deputy Commissioner, Faridabad remains committed to ensuring strict compliance of the orders passed by the Hon'ble National Green Tribunal, and shall continue to coordinate with all concerned departments prevention of any future violations.

In view of the facts and circumstances stated hereinabove, present reply may kindly be taken on record.

Date: 13.01.2026
Place: Faridabad

ATTESTED AS IDENTIFIED



Executive Magistrate
Faridabad



Deputy Commissioner,
Faridabad

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 323/2025

(Suo Motu based on News Item titled "Illegal waste dumping leads to environmental fears in Faridabad")

AFFIDAVIT

I, Ayush Sinha, IAS, Deputy Commissioner, Faridabad do hereby solemnly affirm and state as under:

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.


Deponent

Verification:

Verified at Faridabad on 13th Day of January, 2026 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.


Deponent

ATTESTED AS IDENTIFIED


Executive Magistrate
Faridabad



Office of Deputy Commissioner, Faridabad

Mini Secretariat, Sector-12, Faridabad

Office Phone:- 0129-2227936, 2226604, Email Id - dcfbd@hry.nic.in

Annexure- R3/1

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To

1. Director General, Mines and Geology Department, Plot No. 9, Sector-22, IT Park, Panchkula
2. Commissioner of Police, Sector 21C, Faridabad.
3. Commissioner, Municipal Corporation, B.K. Chowk, Faridabad
4. Commissioner, Municipal Corporation, Gurugram.
5. DTP (E) Faridabad

No 9964-68/LFA

Date:- 20-06-2025

Subject: Unauthorized Earth Excavation and Illegal Dumping of Solid Waste in Dhauj Area, Faridabad – Immediate Action Requested.

It is brought to your notice that a joint inspection was conducted by officials from the Mines and Geology Department, Faridabad and the Regional Officer, Ballabgarh Region, Haryana State Pollution Control Board in the area of Dhauj, Faridabad. During the said inspection, it was observed by the team that unauthorized excavation of earth and subsequent illegal disposal and burial of solid waste was observed at the following geographic coordinates:

Site No.	Geo-coordinates	Area
01	Lat:28.342857 ° N, Long: 77.203263 ° E	2.5 acres approx.
02	Lat:28.343762 ° N, Long: 77.203240 ° E	2.0 acres approx.
03	Lat: 28.343564 ° N, Long: 77.203266 ° E	0.5 acres approx.
04	Lat: 28.344410 ° N, Long: 77.203355 ° E	1.0 acre approx.
05	Lat: 28.323424 ° N, Long: 77.221976 ° E	1.0 acre approx.
06	Lat: 28.322465 ° N, Long: 77.222588 ° E	1.5 acres approx.

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Executive Magistrate
Faridabad

As per the information provided by the local residents, the excavated sites are being filled with solid waste, which is allegedly being transported from the Bandhwari landfill site, Gurugram and later capped with earth. It was also brought to the notice of the inspecting team that one of the landowners is reportedly planning to establish residential colonies at or around coordinate 28.343762 ° N, 77.203240 ° E.

This matter is of serious concern from both environmental and planning perspectives. In view of the above, you are hereby requested to initiate necessary action against the violators as per the relevant provisions of law and take immediate steps to prevent any further illegal excavation of earth, dumping of solid waste and unauthorized construction activity in the area.

This is for your information and necessary action, please.

Encl :- As above.


for Deputy Commissioner
Faridabad

**Report on Joint Inspection Conducted in Dhauj Area, Faridabad Regarding
Unauthorized Excavation and Illegal Dumping of Solid Waste**

Submitted to:

Sh. Vikram Singh, IAS, Deputy Commissioner, Faridabad

A joint inspection was carried out by the officials of the Mines and Geology Department, Faridabad, and the Haryana State Pollution Control Board (HSPCB), Regional Office Ballabgarh, on 20-June-2025 in the area of Dhauj, Faridabad, on account of credible information received regarding illegal earth excavation and suspected solid waste dumping activities. The joint team visited various sites as indicated through shared geo-coordinates. The following table summarizes the location details and observations:

Site No.	Geo-coordinates	Area (approx.)
01	Lat:28.342857 ° N, Long: 77.203263 ° E	2.5 acres
02	Lat:28.343762 ° N, Long: 77.203240 ° E	2.0 acres
03	Lat: 28.343564 ° N, Long: 77.203266 ° E	0.5 acres
04	Lat: 28.344410 ° N, Long: 77.203355 ° E	1.0 acre
05	Lat: 28.323424 ° N, Long: 77.221976 ° E	1.0 acre
06	Lat: 28.322465 ° N, Long: 77.222588 ° E	1.5 acres

Local residents informed the inspecting team that the solid waste is being transported from the **Bandhwari landfill site, Gurugram**, and is being dumped at the above-mentioned sites. Post-dumping, the waste is reportedly being covered with earth to conceal the activity. It was also stated that one of the landowners is planning to develop a residential colony at the site mentioned at Sr. No. 02 (Lat: 28.343762 ° N, Long: 77.203240 ° E).

In view of the serious nature of violations and potential environmental damage, the matter is submitted for your kind perusal and further necessary direction.

Enclosures: Site photographs with GPS coordinates.

 Charan Sekhar Sharma Mining & Geology Dept Mines and Geology Department, Faridabad	 Punnet, AGE HSPCB, Regional Office, Ballabgarh
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Executive Magistrate
Faridabad



 **GPS Map**
Camera Lite

86FF+JF, Fatehpur Taga, Haryana 121004, India

Latitude

28.32293499726802°

Longitude

77.22168870270252°

Local 11:56:34 AM

GMT 06:26:34 AM

Altitude 200 meters

Friday, 20.06.2025

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Faridabad



 **GPS Map**
Camera Lite

86GH+X68, Samaypur Dhauj Ballabhgarh Rd, Fatehpur Taga, Haryana
121005, India

Latitude

28.3272674°

Longitude

77.2252469°

Local 11:55:35 AM

GMT 06:25:35 AM

Altitude 200 meters

Friday, 20.06.2025

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Executive Magistrate
Faridabad



 **GPS Map**
Camera Lite

86FF+JF, Fatehpur Taga, Haryana 121004, India

Latitude

28.32299631088972°

Longitude

77.22207058221102°

Local 11:55:31 AM

GMT 06:25:31 AM

Altitude 200 meters

Friday, 20.06.2025

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Executive Magistrate
Faridabad



GPS Map
Camera Lite

86FF+JF, Fatehpur Taga, Haryana 121004, India

Latitude

28.32261095289141°

Longitude

77.22323625348508°

Local 12:08:47 PM

GMT 06:38:47 AM

Altitude 201 meters

Friday, 20.06.2025

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Executive Magistrate
Faridabad



86FF+JF, Fatehpur Taga, Haryana 121004, India

Latitude

28.32261853851378°

Longitude

77.22323901951313°

Local 12:08:44 PM

GMT 06:38:44 AM

Altitude 201 meters

Friday, 20.06.2025

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Executive Magistrate
Faridabad



 **GPS Map**
Camera Lite

Unnamed Road, Fatehpur Taga, Haryana 121004, India

Latitude

28.3279021°

Longitude

77.2205762°

Local 11:51:50 AM

GMT 06:21:50 AM

Altitude 201 meters

Friday, 20.06.2025

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Executive Magistrate
Faridabad



GPS Map
Camera Lite

86FF+JF, Fatehpur Taga, Haryana 121004, India

Latitude

28.32261853851378°

Longitude

77.22323901951313°

Local 12:08:44 PM

GMT 06:38:44 AM

Altitude 201 meters

Friday, 20.06.2025

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Executive Magistrate
Faridabad



 **GPS Map**
Camera Lite

Unnamed Road, Fatehpur Taga, Haryana 121004, India

Latitude

28.3279021°

Longitude

77.2205762°

Local 11:51:50 AM

GMT 06:21:50 AM

Altitude 201 meters

Friday, 20.06.2025

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Executive Magistrate
Faridabad

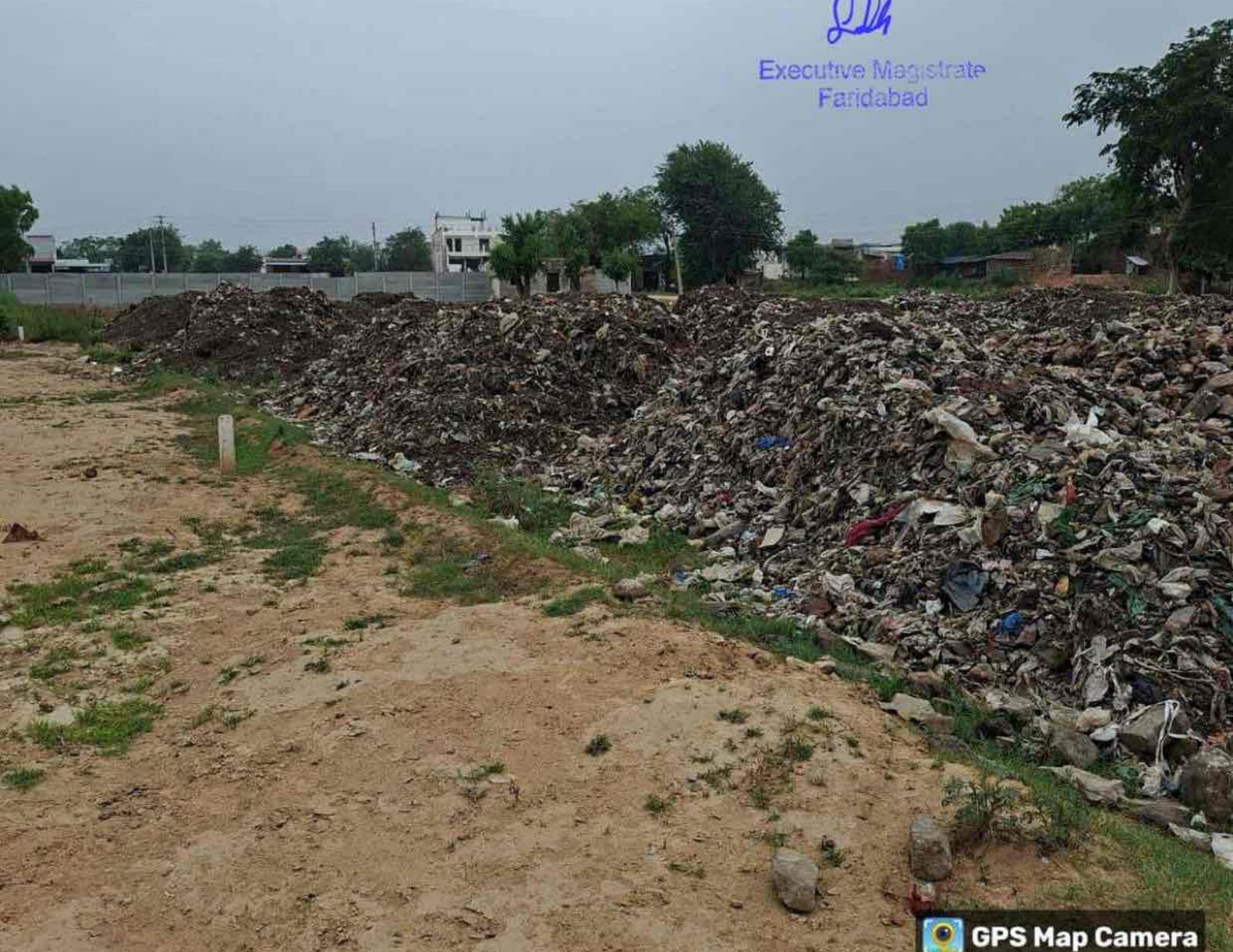
25

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Faridabad



 GPS Map Camera

Dhouj, Haryana, India

86w3+558, Dhouj, Haryana 121004, India

Lat 28.344421° Long 77.20366°

20/06/2025 11:03 AM GMT +05:30



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Executive Magistrate
Faridabad



 GPS Map Camera

Dhouj, Haryana, India

86w3+558, Dhouj, Haryana 121004, India

Lat 28.3444° Long 77.20366°

20/06/2025 11:03 AM GMT +05:30

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Executive Magistrate
Faridabad



 GPS Map Camera



Google

Nurpur Dhumaspur, Haryana, India
86v2+wxr, Nurpur Dhumaspur, Haryana 121004, India
Lat 28.343564° Long 77.203266°
20/06/2025 11:05 AM GMT +05:30

ATTESTED AS IDENTIFIED



Executive Magistrate
Faridabad



 GPS Map Camera



Nurpur Dhumaspur, Haryana, India

86v2+wxr, Nurpur Dhumaspur, Haryana 121004, India

Lat 28.343578° Long 77.20323°

20/06/2025 11:05 AM GMT +05:30

Google



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Executive Magistrate
Faridabad

ATTESTED AS IDENTIFIED



Executive Magistrate
Faridabad



 **GPS Map Camera**



Nurpur Dhumaspur, Haryana, India
86v2+wxr, Nurpur Dhumaspur, Haryana 121004, India
Lat 28.344177° Long 77.203336°
20/06/2025 11:02 AM GMT +05:30



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Executive Magistrate
Faridabad

 GPS Map Camera

Faridabad, Haryana, India

86r3+jqj, Manger - Dhauj Rd, Faridabad, Haryana
121004, India

Lat 28.342857° Long 77.203263°

20/06/2025 09:51 AM GMT +05:30



Google

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Executive Magistrate
Faridabad



 GPS Map Camera

Faridabad, Haryana, India

86r3+jqj, Manger - Dhauj Rd, Faridabad, Haryana
121004, India

Lat 28.342736° Long 77.203269°

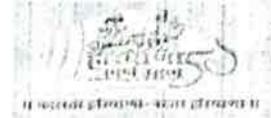
20/06/2025 09:51 AM GMT +05:30



Google



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0129-2411649, 2411604, 2415549
Fax : 0129-2416465



MEMO No. MCF/ACMC-I/2025/588 DATED: 09.12.2025

Minutes of Meeting held on 02.12.2025 at 03:00 PM under the Chairpersonship of APMC-I, Municipal Corporation Faridabad regarding illegal dumping of untreated solid waste and unauthorized excavation in the Dhauj and adjoining areas.

Following officers attended the meeting:-

1. Sh. Vivek Kundu, HPS, ACP, Mujesar.
2. Smt. Neha Singh, Tehsildar Badkhal
3. Smt. Bhumika Lamba, Tehsildar, Ballabgarh
4. Sh. Harish, RO, Blb, HSPCB
5. Sh. Puneet Pathak, AEE, Blb, HSPCB
6. Smt. Priyanka, BDPO, Faridabad
7. Sh. Satender Singh, AE (SWM), MCF
8. Sh. Karan Kumar, Naib Tehsildar, Dhauj

Following officers were absent during the meeting:-

1. SDM Badkhal
2. DDPO Faridabad

At the outset, the Chairperson welcomed all the participants. Thereafter, detailed deliberations were held on the issue of illegal dumping of untreated solid waste and unauthorized excavation in Dhauj and adjoining areas.

During the discussions, the Chairperson expressed strong displeasure over the absence of the DDPO, Faridabad, who failed to attend the meeting despite the seriousness of the matter.

The matter was discussed extensively and the following actionable points were arrived at:

1. Joint Inspection on 04.12.2025

A joint inspection shall be conducted on 04.12.2025 at 10:00 AM in coordination with:

- District Mining Officer, Faridabad
- RO, HSPCB
- Tehsildar, Badkhal & Faridabad
- Police Department
- AE (SWM), MCF

The team shall ensure verification and documentation of the following:

- a. Current status of all six sites mentioned in NGT Order dated 08.07.2025 in OA No. 323/2025.
- b. Presence of any solid waste at these sites, supported with photographic evidence.
- c. If solid waste is found, details of the action plan formulated or executed.
- d. Nature and estimated quantity of the solid waste.

2. Quantification of waste

District Mining Officer, Faridabad to accompany the inspecting team and submit details about quantity of waste dumped at all the 06 locations mentioned in DC Faridabad letter dated 20.06.2025.

ATTESTED AS IDENTIFIED

[Signature]

Faridabad stepping towards Smart City

Executive Magistrate
Faridabad



Municipal Corporation, Faridabad

B.K. Chowk N.I.T Faridabad - 121001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416485



3. Action Against Private Agencies

AE (SWM) MCF apprised the Chairperson that the Municipal Corporation Faridabad had filed an affidavit before the Hon'ble NGT in October 2025, stating that a physical inspection of the alleged area had been conducted. During the inspection, it was found that the said area falls under the jurisdiction of the Panchayat Department and does not come under the jurisdiction of the Municipal Corporation Faridabad.

Further, as per the Joint Committee Inspection conducted by the Mines & Geology Department and the Regional Officer, HSPCB on 20.06.2025, it was observed that the waste allegedly being dumped by the two private agencies—Greentech and Adarsh Bharat Enviro Pvt. Ltd.—pertains to the disposal of waste from the Bandhwari landfill site, which is operated and managed by the Municipal Corporation Gurugram.

AE (SWM) MCF was directed to submit details regarding whether any correspondence has been made with the Municipal Corporation Gurugram for necessary action against the said agencies and whether any report has been received from MCG in this regard.

4. Constitution of Expert Committee

If solid waste is found at any of the sites, an Expert Committee may be constituted to inspect the waste and prepare a comprehensive action plan for its scientific disposal.

5. Testing of Waste

In the event of waste found at site RO, HSPCB and AE (SWM) MCF shall jointly ensure testing of the nature and composition of the waste, subject to the direction of W/Deputy Commissioner, Faridabad.

6. Identification of Testing Agency

AE (SWM) MCF shall identify an appropriate and accredited testing agency offering services at a reasonable price and place the details before the undersigned.

7. Recording of Statements

ACP, Mujesar shall ensure that the statements of the local Sarpanches and residents of the affected villages are recorded to ascertain the involvement of the concerned agencies and to verify the ground conditions.

The meeting ended with vote of thanks to the Chair.

ATTESTED AS IDENTIFIED

Executive Magistrate
Faridabad

Additional Commissioner
Municipal Corporation
Faridabad

A copy of the above is forwarded to following for information and necessary action: -

1. Ld. Commissioner, MCF for kind information, please.
2. Ld. Deputy Commissioner, Faridabad for kind information, please.
3. Sh. Trilok Chand, HCS, SDM, Badkhal
4. Sh. Vivek Kundu, HPS, ACP, Mujesar.



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad - 21001, Haryana-India
Tel. : 0129-2411649, 2411664, 2415549
Fax : 0129-2416465



5. Sh. Chandra Bhushan Tiwari, District Mining Officer, Faridabad.
6. Smt. Neha Singh, Tehsildar Badkhal
7. Smt. Bhumika Lamba, Tehsildar, Ballabgarh
8. Sh. Harish, RO, Blb, HSPCB.
9. Sh. Puneet Pathak, AEE, Blb, HSPCB.
10. Smt. Priyanka, BDPO, Faridabad.
11. Sh. Satender Singh, AE (SWM) MCF.
12. Sh. Karan Kumar, Naib Tehsildar, Dhauj.

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Executive Magistrate
Faridabad

